

**Removing language bias in official communications**

1338. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by Government to remove the language bias in official communications; and

(b) whether Government plans to make only Hindi as the official language of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) The Government of India is not biased in official communications. The official language of the Union is Hindi in Devnagari script. The form of numerals to be used for the official purposes of the Union is the international form of Indian numerals. As per Article 351 of the constitution, it shall be the duty of the Union to promote the spread of the Hindi language, to develop it so that it may serve as a medium of expression for all the elements of the composite culture of India and to secure its enrichment by assimilating without interfering with its genius, the forms, style and expressions used in Hindustani and in the other languages of India specified in the Eighth Schedule, and by drawing, wherever necessary or desirable, for its vocabulary, primarily on Sanskrit and secondarily on other languages. The Union of India is working towards ensuring the implementation of Official Language Hindi in compliance to constitutional and Statutory provisions.

**Vehicles stolen in East Delhi**

1339. DR. ANIL KUMAR SAHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether automobile vehicles including Royal Enfield have been stolen from Mayur Vihar Phase-I, II, III and East Delhi;

(b) if so, the details of vehicles stolen, FIR registered and recovered since January, 2018 till date;

(c) whether automobile thief gangs steal vehicles from Delhi and sell these in markets in Hapur, Meerut, Saharanpur and Aligarh;

(d) if so, details of raids by Delhi Police and vehicles recovered during the period;